

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE
RAJYA SABHA**

**UNSTARRED QUESTION NO. 1631.
TO BE ANSWERED ON FRIDAY, THE 13TH FEBRUARY, 2026.**

STATUS OF 12 NEW GREENFIELD INDUSTRIAL CITIES/NODES

**1631. DR. MEDHA VISHRAM KULKARNI:
SHRI MITHLESH KUMAR:
DR. KALPANA SAINI:
SHRI RYAGA KRISHNAIAH:
SMT. REKHA SHARMA:
SMT. MAMATA MOHANTA:
SHRI NARAYANA KORAGAPPA:
SHRI NARHARI AMIN:
SHRI CHUNNILAL GARASIYA:**

Will the Minister of **Commerce and Industry** be pleased to state:

- (a) current status of 12 new greenfield industrial cities/nodes approved in 2024, and number of cities/nodes where construction contracts have successfully been awarded up to January, 2026;
- (b) steps being taken by Ministry to ensure availability of basic infrastructure such as road, power, water, sewerage, etc. in these new industrial nodes so as to enable investors to commence production at earliest;
- (c) number of major global or domestic companies that have officially entered into agreements or made commitments to establish factories in these new industrial nodes; and
- (d) scheme proposed for construction of affordable houses and schools for workers in the industrial areas?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY
(SHRI JITIN PRASADA)**

- (a): The present status of 12 new greenfield industrial cities/nodes [(i) Integrated Manufacturing Clusters (IMC), Khurpia (ii) IMC, Rajpura-Patiala (iii) Dighi Port Industrial Area (iv) Palakkad Industrial Area (v) Jodhpur Pali Marwar Industrial Area (vi) IMC, Hisar (vii) IMC, Agra (viii) IMC, Prayagraj (ix) IMC, Gaya (x) Orvakal Industrial Area (xi) Kopparthi Industrial Area (xii) Zaheerabad Industrial Area] approved in the year 2024 is as below:
- Incorporation of Special Purpose Vehicle (SPV) for undertaking the projects: Completed for 12 projects.
 - Release of funds to SPV: Equity released in 9 projects.
 - Selection of Programme Manager for New Cities (PMNC) for monitoring the overall execution of the project, ensuring alignment and coordination between various

- stakeholders: PMNC onboarded for 09 projects.
- Selection of Engineering, Procurement, and Construction (EPC) contractor for Design, Construction, Testing, Commissioning and Operation & Maintenance of Infrastructure Works: EPC contractors have been appointed for 9 projects, and for 1 project, evaluation has been completed and the contractor has been finalised.
 - Environment clearance: Obtained for 11 projects.
 - Foundation stone: Foundation stone laid for 2 projects.

As of January 2026, a total of 08 cities were successfully awarded EPC contracts for the construction of internal trunk infrastructure works. Since then EPC contract for one more project has been awarded and another one project has been finalised.

- (b):** The internal trunk infrastructure including roads, water supply, sewerage and power distribution is provided as part of the development of the industrial city/node. External connectivity infrastructure—such as bulk water supply, power, telecom and roads—has been comprehensively mapped and examined on the PM GatiShakti National Master Plan (NMP) portal and is provided by concerned state SPVs as per Shareholder Agreement (SHA)/State Support Agreement (SSA) conditions.
- (c):** In 04 completed industrial cities (Dholera Special Investment Region, Shendra Bidkin Industrial Area, Integrated Industrial Township at Greater Noida, Integrated Industrial Township at Vikram Udyogpuri) a total of 434 domestic and global companies have been allotted plots, admeasuring 4,641 acres. The major domestic/global companies allotted plots include HYOSUNG (South Korea), NLMK (Russia), TATA Chemicals, Toyota Kirloskar (Japan), Renew Power, Coatall Films (US collaboration), Fuji Silvertch (Japanese), J-World (South Korea) and AMUL, etc. The 12 new greenfield industrial cities, approved by the Government of India in August 2024, are currently at various stages of development. Commitments from investors for these greenfield industrial cities are not yet sought.
- (d):** For all the approved projects under NICDP, the comprehensive development plans include construction of adequate housing and other social infrastructure within the industrial areas.
- In accordance with the respective State Industrial Policies and national guidelines, Industrial Townships under the NICDP are planned with adequate housing and social infrastructure such as schools, healthcare etc. to ensure that workers employed in industrial areas have convenient access to nearby residences and essential services, promoting the walk-to-work concept and minimizing commuting challenges. This social infrastructure includes residential facilities for workers, with SPVs exploring models for developing affordable and worker housing within industrial townships, alongside provisions for health, education, commercial, and other essential civic amenities.
 - Under this framework, 20% to 30% of the total project area is earmarked for non-industrial uses, including residential, commercial, institutional, and green spaces, to support workers' housing, civic amenities, and social infrastructure.
 - Land allotment for social infrastructure is undertaken by the concerned SPV in accordance with the approved Land Allotment Policy, which governs eligibility, land use norms, and the allotment process for residential, institutional, and civic amenities required to support the industrial area.
